

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
04-04-2024 AT 10:30 AM**

**Company Petition/51/2021
AND
IA (CA) 130/2023 in Company Petition/51/2021
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

K.Mamatha & Another

...Petitioner

AND

Sigma Online Ltd & 3 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Company Petition/51/2021

Learned counsel Ms Nishitha, for petitioner present through Video Conference.

Learned PCS Ms Devangi, for respondent present through Video Conference.

For hearing, matter adjourned to 09.05.2024.

IA (CA) 130/2023

For hearing, matter adjourned to 09.05.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)